

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB) No.505/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	SREI Infrastructure Finance Limited -Versus-Right Tower Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Pranthik Ghose } Advocate  
Abhishek Sekdar } gsc corporate  
Debtor

M. Sekdar  
27.11.17

RATNANKO BAWERSI, Sr. Adv.

D.N. SHARMA, Adv.

NEHA SOMANI, PCS

} Financial Creditor/  
Applicant

Somani  
27/11/2017

Ms. Sabyasachi Chowdhury, Adv.

Ms. Rajasree Dutta, Adv.

Ms. Kuldeep Malik, Adv.

Mr. Rituparna Chatterjee, Adv.

} Intervener  
Naveen Bansal

Rituparna Chatterjee  
27/11/17

P.T.O.



## ORDER

Ld. Counsel for the financial creditor, corporate debtor and the intervener are present.

Heard the arguments of the Ld. Counsel on behalf of the intervener in respect of application no. 445/KB/2017.

Financial creditor is directed to file written reply against this application within 7 days with a copy in advance to the opposite party.

List on 07/12/2017 for admission.



Jd

(Jinan K.R.)  
Member (J)



V.P.Singh

(V.P.Singh)  
Member (J)